

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.302/GT/2020**

Subject : Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the Feroze Gandhi Unchahar Thermal Power Station Stage-1 (2 x 210 MW).

**Petition No.431/GT/2020**

Subject : Petition for determination of tariff for the 2019-24 tariff period in respect of the Feroze Gandhi Unchahar Thermal Power Station Stage-1 (2 x 210 MW).

Petitioner : NTPC Limited.

Respondents : UPPCL & 10 ors

Date of Hearing : **19.5.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Shri Anand K. Ganesan, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Jai Dhanani, Advocate, NTPC  
Shri R.B. Sharma, Advocate, BRPL  
Ms. Megha Bajpeyi, BRPL  
Shri Buddy Ranganathan, Advocate, BYPL  
Shri Anupam Varma, BYPL  
Shri Rahul Kinra, Advocate, BYPL  
Shri Aditya Ajay, Advocate, BYPL  
Shri Hemant Khera, Advocate, BYPL  
Shri Mohit Mudgal, Advocate, BYPL  
Shri Mansoor Ali Shoket, Advocate, TPDDL  
Shri Nitin Kala, Advocate, TPDDL  
Shri Kunal Singh, Advocate, TPDDL  
Ms. Shefali Sobti, TPDDL

**Record of Proceedings**

These petitions were called out for virtual hearing.

2. The learned counsel for the Petitioner requested for adjournment. The Respondents had no objection to the request of the learned counsel for the Petitioner. The Commission accepted the said request and adjourned the hearing of these petitions.



3. The Commission also directed the parties to ensure the completion of pleadings in these matters, within two weeks, if not already done. No further extension of time shall be granted for any reason.

4. The Petitions shall be listed for hearing in due course for which separate notice will be issued to the parties.

**By order of the Commission**

**Sd/-**  
B. Sreekumar  
Joint Chief (Law)

